

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).21235/2023

(Arising out of impugned final judgment and order dated 12-09-2023 in WB No.3642/1975 passed by the High Court Of Judicature At Allahabad)

CHARAN SINGH (DEAD) THROUGH LRS & ANR.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

(IA No.194422/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.194423/2023-EXEMPTION FROM FILING O.T. and IA No.194425/2023-DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 27-09-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. V.K. Shukla, Sr. Adv.
Mr. Venkateswara Rao Anumolu, AOR
Mr. Sunny Kumar, Adv.
Mr. Shaswat Goel, Adv.
Mr. Raushan Kumar, Adv.
Mr. Amit Kumar Bhati, Adv.
Mr. Pawan Kumar, Adv.
Mr. Puneet Aggarwal, Adv.

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Amod Kumar Bidhuri, Adv.
Mr. Yudhister Bharadwaj, Adv.
Mr. Mohd. Saquib Siddiqui, AOR
Ms. Srishti Kasana, Adv.
Ms. Priyanka Singh, Adv.
Ms. Sunita Singh, Adv.
Mr. Fahimuddin Ahmed, Adv.
Mr. Bilal Mansoor, Adv.
Mr. Sushant Kumar Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Application (IA No.194425/2023) for deleting the name of respondent nos.18, 20 and 30 is allowed.
2. On the oral prayer made by learned senior counsel for the

petitioners, Mr. Vinod Nagar is ordered to be impleaded as party respondent.

3. Amended memo of parties be filed within one week.

4. Issue notice, returnable on 15.12.2023.

5. Mr. Saquib Siddiqui, AOR accepts notice on behalf of newly impleaded respondent.

6. Other respondents be served through dasti notice.

7. Counter affidavit may be filed within four weeks.

8. The parties are directed to maintain *status quo* till further orders.

9. Meanwhile, learned counsel for the parties are directed to have instructions to explore the possibility of an amicable settlement.

(ARJUN BISHT)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)